

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-8/2023/1698/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rubina Sarmah,
Ex Presiding Officer, Industrial Tribunal,
Silchar, Cachar.

Dated Guwahati, the 1st March, 2024.

Sub:- **Regularisation of leave period.**

Ref:- Your email Dated 27.02.2024.

Sir,

With reference to the above, I am directed to inform you that your leave period has been regularized by grant of **extension of earned leave from 13.01.2024 to 05.02.2024.**

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-8/2023/1699-1700/A, dated 01.03.2024
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

11/3/24
REGISTRAR (VIGILANCE)

[Signature]